

Educating people against swine flu

228. SHRI O.T. LEPCHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many people have been affected by H1N1 virus in the country, city-wise and State-wise;

(b) the steps taken or being taken to treat these patients and prevent the spread of virus; and

(c) the steps taken to educate the public in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) There have been 109 laboratory confirmed cases of Influenza A H1N1 [earlier called swine flu] as on 30 June, 2009. City-wise and State-wise list of cases is given in the Statement. [Refer to Statement appended to USQ 204 Pt. (a) to (e).]

(b) There are isolation facilities in 26 identified hospitals attached to international airports where patients of Influenza A H1N1 are treated. In addition, such cases can be treated in any medical college or other tertiary care hospitals. All the family and social contacts of the positive cases are traced, provided with required medication to prevent the disease. The passengers sitting in close proximity are also traced and administered drug to prevent the disease.

(c) Short term media plan has been implemented. Public is informed of simple public health measures to prevent the disease such as personal hygiene, hand wash, cough etiquettes and need to report early to health facility etc. through print, audio and visual media. Travel advisory, do's and don'ts and helpline number has been widely published to allay fear and avoid panic. Media is kept informed on daily basis.

Fake drugs from China

229. SHRI RAJEEV SHUKLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Chennai has become a major landing point for Chinese fake drugs;

(b) if so, the stock of fake drugs seized during the year, so far; and

(c) the steps taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) During the recent past, three cases of import of bulk drugs from unregistered source originating from China were detected at Chennai sea port by the officers of Central Drugs Standard Control Organization (CDSCO). The following bulk drugs were not released from Chennai port:

1. Roxithromycine	—	500 Kgs.
2. Progesterone	—	400 Kgs.
3. Cimetidine	—	2000 Kgs.

(c) The CDSCO under Ministry of Health and Family Welfare has taken up the issue of import of bulk drugs from unregistered source with Directorate of Revenue Intelligence, Customs and all port officials to curb such import into the country under Customs Act.

Fake and spurious drugs from China

230. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention have been drawn towards recent fake and spurious Chinese drug supply in the country;

(b) if so, Government's reaction thereto;

(c) the details of steps taken or proposed to be taken against such unlawful activities in the country;

(d) whether Government is formulating any action plan to check spurious drugs being manufactured and sold in the country; and

(e) if so, the details thereof and by when?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) During the recent past, three cases of import of bulk drugs from unregistered source originating from China were detected at Chennai sea port by the officers of Central Drugs Standard Control Organization (CDSCO).

The CDSCO under Ministry of Health and Family Welfare has taken up the issue of import of bulk drugs from unregistered source with Directorate of Revenue Intelligence, Customs and all port officials to curb such import into the country under Custom Act.

(d) and (e) The following steps have been taken by the Government to prevent manufacture and sale of fake drugs in the country:

1. The Drugs and Cosmetic Act has been amended *vide* Gazette notification dated December 2008, to increase the penalty and punishment of spurious drugs manufacturing.
2. A committee has been formed in 39th Drugs Consultative Committee (DCC) to look into the problems of spurious drugs in the country. Guidelines are being framed to ensure that the provisions of Drugs and Cosmetic Act are implemented uniformly in all the States across the country.
3. In order to assess the extent of spurious drugs in the country, a country wide Survey has been undertaken by the Ministry of Health and Family Welfare through Central Drugs Standard Control Organization (CDSCO).
4. Under the Capacity Building Project through World Bank, assistance has been provided to upgrade testing facilities and to establish new drug testing laboratories so as to enhance the capacity of the laboratories to test large number of samples. Under